

(d) if so, what is the number of such posts and what steps are being taken by Government either to promote the LDCs as UDCs against vacant posts or count surplus LDCs against vacant posts of UDC to avoid retrenchment?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Revised Pay-scales for Reemployed Personnel

1147. SHRI JAGDISH PRASAD MATHUR: Will the MINISTER OF DEFENCE be pleased to state:

(a) whether it is a fact that pay-scales revised during 1973 have not been made applicable to the personnel who have been re-employed after their retirement from the Army but have not attained the age of superannuation;

(b) if so, the reasons therefor; and

(c) by when the revised pay-scales are likely to be made applicable in respect of them?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): (a) to (c) Persons who have been re-employed after retirement either from the Armed Forces or from civil posts were excluded from the purview of the Civilians in Defence Services (Revised Pay) Rules, 1973. Since many of them are in receipt of pension in addition to pay, special provision had to be made for fixation of initial pay in the revised scales in the case of those who may be allowed the benefit of those scales. Government orders have since been issued, indicating the categories of

re-employed persons who may be allowed to come over to the revised scales and the manner in which their pay would be refixed in those scales.

†Supplies of Raw Materials by Calico Chemicals, Bombay

648. SHRI N. R. CHOUDHURY:
SHRI SARDAR AMJAD ALI:
SHRI HARSH DEO MALAVIYA:
SHRI VITHAL GADGIL:
SHRI IBRAHIM KALANIYA:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Calico Chemicals, Bombay has defaulted in making supplies to Ordnance and other Defence establishments and has supplied to its sister concerns raw material in excess of the permitted 20 per cent; and

(b) if so, what action has been taken against the company?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The information is being collected and will be laid on the Table of the House.

‡Removal of Trade Barriers Between India and U.S.A.

735. DR. KUMARI SAROJINI KRISHNARAO BABAR:
SHRIMATI RATHNABAI SREENIVASA RAO:
SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

†Transferred from the 11th March, 1974.

‡Transferred from the 12th March, 1974.

SHRIMATI SUMITRA G.
KULKARNI:
SHRI M. S. ABDUL
KHADER :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government propose to set up a joint Indo-U.S. economic commission for the removal of trade barriers between the two countries; and

(b) if so, whether the 1971 trade agreement is likely to be revised in this context?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) A proposal to set up an Indo-US Joint Commission is under consideration and no final decision has been taken in the matter.

(b) The Government has not entered into any trade agreement with the USA in 1971 although the trade relations between the two countries are proposed as one of the subjects for review in the proposed joint commission, if and when it is set up by mutual agreement.

†Carbonisation Gas

924. SHRI VITHAL GADGIL :
SHRI MAQSOOD ALI
KHAN :
SHRI IBRAHIM KALANI-
YA :
MISS SAROJ PURUSHOT-
TAM KHAPARDE :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether any scheme for the development of carbonisation gas has been

incorporated in the Fifth Five Year Plan; and

(b) if so what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) and (b) The draft Fifth Five Year Plan does not include any specific scheme for the development of Carbonisation gas as such. However, it incorporates one low temperature carbonisation plant with a capacity of 900 tonnes per day to produce semi-coke from non-coking coal of the Singareni coal fields in Andhra Pradesh.

†Ban on Appointments of Indians to ECAFE Secretariat

‡968. SHRI DEBANANDA AMAT :
SHRI SUNDAR MANI
PATEL :

SHRI LOKANATH MISRA :

SHRI K. P. SINGH DEO :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the United Nations Secretariat has decided to put a ban on appointments of Indians to the ECAFE Secretariat;

(b) if so, the reasons therefor; and

(c) the reaction of the Government of India in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No, Sir.

(b) and (c) Do not arise.

†Transferred from the 18th March, 1974.

‡Transferred from the 19th March, 1974.